

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2329**  
**TO BE ANSWERED ON 16.12.2024**

**MSMEs IN TAMIL NADU**

2329. SHRI M. MOHAMED ABDULLA:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the steps being taken by Government to support Micro, Small and Medium Enterprises (MSMEs) including those in the state of Tamil Nadu, in adopting sustainable and eco-friendly production methods;
- (b) whether Government has any plans to establish dedicated innovation hubs or incubation centers in the state of Tamil Nadu to foster creativity and technology adoption in MSMEs; and
- (c) the measures that are being implemented to protect MSMEs in the state of Tamil Nadu from unfair competition, particularly from larger corporations or foreign imports?

**ANSWER**

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SUSHRI SHOBHA KARANDLAJE)

- (a): The Government has introduced several initiatives to support MSMEs, including those in Tamil Nadu, in adopting sustainable and eco-friendly production methods. These, inter alia includes, Additional Capital Subsidy for Promotion of Cleaner and Environment-Friendly Technologies, Subsidy for Promotion of Energy Audit and Conservation of Energy (PEACE), Zero Defect Zero Effect and Lean Manufacturing Scheme under MSME Champions Scheme, MSE Green Investment and Financing for Transformation (MSE GIFT) and MSE Scheme for Promotion and Investment in Circular Economy (MSE SPICE) under Raising and Accelerating MSME Performance (RAMP) Program.
- (b): To foster creativity and technology adoption in MSMEs, the Government has set up various incubation centers under different programmes such as Atal Incubation Centres (AICs), Atal Community Innovation Centres (ACICs), Tamil Nadu Startup and Innovation Mission (TANSIM), Tamil Nadu Centre of Excellence for Advanced Manufacturing (TANCAM), Tamil Nadu Smart and Advanced Manufacturing Centre (TANSAM), Tamil Nadu Advance Manufacturing Centre of Excellence (TAMCOE), Incubation component of the MSME Champions Scheme.
- (c): To protect MSMEs in Tamil Nadu from unfair competition, the Government has implemented several measures. These include exemptions from Earnest Money Deposit (EMD) for Micro and Small Enterprises (MSEs) in the Tamil Nadu state participating in tenders floated by government departments with valid registration proof like the Udyam Registration Certificate. The Tamil Nadu Trade Receivables Discounting System (TN TReDS) ensures timely payments to MSMEs, addressing cash flow challenges and enhancing financial liquidity. Additionally, the Micro and Small Enterprises Facilitation Council (MSEFC) has been setup to resolve disputes related to delayed payments for MSMEs. These measures collectively safeguard MSMEs from unfair competition and financial risks.

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